

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 24.12.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	107388/2024	24.12.2024	BLAPL-11713/2024	S. K. BHANJADEO	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	BAIL-1	(Seat No-13)
2	107389/2024	24.12.2024	BLAPL-11419/2024	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-13)
3	107390/2024	24.12.2024	BLAPL-8761/2024	KK NATH	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-13)
4	107391/2024	24.12.2024	ABLAPL-14387/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	BAIL-1	(Seat No-2)
5	107392/2024	24.12.2024	BLAPL-12617/2024	JP KAR	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-2)
6	107393/2024	24.12.2024	BLAPL-12594/2024	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	BAIL-1	(Seat No-3)
7	107394/2024	24.12.2024	BLAPL-7912/2024	PK DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-3)
8	107395/2024	24.12.2024	BLAPL-8760/2024	KK NATH	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-3)
9	107396/2024	24.12.2024	BLAPL-12609/2024	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	BAIL-1	(Seat No-4)
10	107397/2024	24.12.2024	BLAPL-8108/2024	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Seat No-4)

11	107398/2 024	24.12.20 24	ABLAPL- 14562/2 024	RK MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 3)
12	107399/2 024	24.12.20 24	BLAPL- 11502/2 024	BP TANGA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 3)
13	107400/2 024	24.12.20 24	BLAPL- 11688/2 024	D SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 3)
14	107401/2 024	24.12.20 24	BLAPL- 12128/2 024	AK SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 3)
15	107402/2 024	24.12.20 24	BLAPL- 12135/2 024	BB MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 13)
16	107403/2 024	24.12.20 24	BLAPL- 12587/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 13)
17	107405/2 024	24.12.20 24	ABLAPL- 14573/2 024	PK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 1)
18	107406/2 024	24.12.20 24	ABLAPL- 14652/2 024	G JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 18)
19	107412/2 024	24.12.20 24	CONTC- 3991/20 24	BK PADHI	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 18)
20	107416/2 024	24.12.20 24	BLAPL- 12613/2 024	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 2)
21	107417/2 024	24.12.20 24	BLAPL- 12605/2 024	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 15)
22	107418/2 024	24.12.20 24	BLAPL- 9756/20 24	A PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20		(Se at No- 15)
23	107419/2 024	24.12.20 24	BLAPL- 9145/20 24	SR SUBUDHI	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	BAIL-2	(Se at No- 2)

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24	107420/2024	24.12.2024	BLAPL-9811/2024	S BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	BAIL-1	(Se at No-1)
25	107421/2024	24.12.2024	ABLAPL-14600/2024	M PAGAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-20		(Se at No-1)
26	107422/2024	24.12.2024	CONTC-3787/2023	S GUPTA	C.O.	COURT NO. 25		CONTEMPT	(Se at No-7)
27	107423/2024	24.12.2024	ABLAPL-13292/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Se at No-7)
28	107424/2024	24.12.2024	WP (C) - 4207/2024	S BARIK	C.O.	COURT NO. 2 OLD		WRIT BRANCH -4	(Se at No-27)
29	107425/2024	24.12.2024	CRLA-793/2024	JADUNATH PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-27)
30	107426/2024	24.12.2024	CONTC-6226/2021	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 3	Order Dtd. 2024-12-20	CONTEMPT	(Se at No-1)
31	107427/2024	24.12.2024	CONTC-1900/2024	A K ROUL	C.O.	COURT NO. 3			(Se at No-1)
32	107428/2024	24.12.2024	CONTC-6247/2021	K C SAMAL	C.O.	COURT NO. 3		CONTEMPT	(Se at No-1)
33	107429/2024	24.12.2024	CONTC-83/2023	B R SENAPATI	C.O.	COURT NO. 3		CONTEMPT	(Se at No-1)
34	107430/2024	24.12.2024	WP (C) - 31639/2024	U P BAG	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-1)
35	107431/2024	24.12.2024	WP (C) - 31318/2024	U P BAG	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-1)
36	107432/2024	24.12.2024	WP (C) - 30858/2	B SAMAL	C.O.	COURT NO. 3	Order Dtd.	WRIT BRANCH	(Se at

			024				2024-12-23	(DIVISION BENCH-3)	No-121)
37	107433/2024	24.12.2024	WP (C) - 31606/2024	J LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
38	107434/2024	24.12.2024	WP (C) - 31501/2024	J LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
39	107435/2024	24.12.2024	WP (C) - 30529/2024	K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	WRIT BRANCH -4	(Se at No-38)
40	107436/2024	24.12.2024	WP (C) - 11409/2023	P C DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-19	WRIT BRANCH -2	(Se at No-7)
41	107437/2024	24.12.2024	WP (C) - 27091/2024	ASISH KUMAR RAY	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-7)
42	107438/2024	24.12.2024	WP (C) - 32048/2024	K DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-7)
43	107439/2024	24.12.2024	WP (C) - 32045/2024	K DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	WRIT BRANCH -2	(Se at No-6)
44	107440/2024	24.12.2024	WP (C) - 32041/2024	K DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-6)
45	107441/2024	24.12.2024	WP (C) - 32040/2024	K DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
46	107442/2024	24.12.2024	BLAPL-12020/2024	PK JENA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-101)
47	107443/2	24.12.20	BLAPL-	S BISWAL	C.O.	COURT	Order	BAIL-1	(Se

	024	24	13835/2 023			NO. 3	Dtd. 2024-12- 23		at No- 6)
48	107444/2 024	24.12.20 24	CRLA- 617/202 4	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2024-12- 13	CRIMIN AL APPEAL	(Se at No- 11)
49	107445/2 024	24.12.20 24	WP (C) - 32070/2 024	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2024-12- 23	WRIT BRANCH -3	(Se at No- 11)
50	107446/2 024	24.12.20 24	WP (C) - 32306/2 024	B SAMAL	C.O.	COURT NO. 21	Order Dtd. 2024-12- 23		(Se at No- 11)
51	107448/2 024	24.12.20 24	WP (C) - 32214/2 024	B K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01- 20		(Se at No- 11)
52	107450/2 024	24.12.20 24	BLAPL- 11128/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 7)
53	107451/2 024	24.12.20 24	WP (C) - 28084/2 024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
54	107452/2 024	24.12.20 24	BLAPL- 4585/20 24	C RANA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
55	107453/2 024	24.12.20 24	BLAPL- 7922/20 24	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
56	107454/2 024	24.12.20 24	BLAPL- 11038/2 024	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
57	107455/2 024	24.12.20 24	WP (C) - 28257/2 024	A MAHAHUDA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
58	107456/2 024	24.12.20 24	BLAPL- 11063/2 024	S BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 7)
59	107457/2 024	24.12.20 24	WP (C) - 32035/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -1	(Se at No- 2)

60	107458/2 024	24.12.20 24	BLAPL- 12351/2 024	S BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 2)
61	107459/2 024	24.12.20 24	BLAPL- 12631/2 024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 14)
62	107460/2 024	24.12.20 24	WP (C) - 32051/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 14)
63	107461/2 024	24.12.20 24	BLAPL- 12632/2 024	SRINIBAS PARIJA	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 14)
64	107462/2 024	24.12.20 24	BLAPL- 12635/2 024	BB MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 14)
65	107463/2 024	24.12.20 24	WP (C) - 32050/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 14)
66	107464/2 024	24.12.20 24	BLAPL- 12649/2 024	BS SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 14)
67	107465/2 024	24.12.20 24	WP (C) - 32005/2 024	J LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-01- 13	WRIT BRANCH -2	(Se at No- 7)
68	107466/2 024	24.12.20 24	WP (C) - 32026/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -1	(Se at No- 2)
69	107467/2 024	24.12.20 24	WP (C) - 32030/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -7	(Se at No- 5)
70	107468/2 024	24.12.20 24	WP (C) - 32033/2 024	K DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -1	(Se at No- 2)
71	107469/2 024	24.12.20 24	CRA- 210/199 5	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 16	CRIMIN AL APPEAL	(Se at No- 8)
72	107470/2 024	24.12.20 24	CRA- 152/199 5	P K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-	CRIMIN AL APPEAL	(Se at No-

							18		8)
73	107471/2024	24.12.2024	WPC (OAC) - 2059/2014	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-11-27 Judgement Dtd. 2024-11-27,	OA Branch	(Se at No-1)
74	107472/2024	24.12.2024	WPC (OAC) - 2056/2014	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-11-27	OA Branch	(Se at No-1)
75	107473/2024	24.12.2024	BLAPL-8986/2024	DK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	BAIL-2	(Se at No-9)
76	107474/2024	24.12.2024	WPC (OAC) - 2055/2014	M/S DINESH KUMAR PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-11-27	OA Branch	(Se at No-1)
77	107475/2024	24.12.2024	WPC (OAC) - 2057/2014	K C PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-11-27	OA Branch	(Se at No-1)
78	107476/2024	24.12.2024	FAO-631/2019	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Se at No-9)
79	107477/2024	24.12.2024	WP (C) - 23897/2015	M/S.S.N.SHARMA	C.O.	COURT NO. 23	Order Dtd. 2024-09-25	WRIT BRANCH -7	(Se at No-48)
80	107478/2024	24.12.2024	MACA-686/2009	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-6)
81	107479/2024	24.12.2024	CRLA-1171/2024	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-12-23		(Se at No-6)
82	107480/2024	24.12.2024	WP (C) - 31627/2024	M. D. BISWAL	C.O.	COURT NO. 14	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
83	107481/2024	24.12.2024	WP (C) - 39402/2023	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-01-30	WRIT BRANCH -3	(Se at No-11)
84	107482/2024	24.12.2024	WP (C) -	M/S.	C.O.	COURT	Order	WRIT	(Se

	024	24	38697/2 023	S.B.PANDA, D.S.PANDA, P.P.BARIK		NO. 10	Dtd. 2025-01- 30	BRANCH -3	at No- 51)
85	107483/2 024	24.12.20 24	WP (C) - 38698/2 023	(M/S. SUBHA BIKASH PANDA, D.S.PANDA, P.P.BARIK)	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT BRANCH -3	(Se at No- 51)
86	107484/2 024	24.12.20 24	MACA- 127/201 9	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12- 19	MISC. APPEAL SEC.	(Se at No- 1)
87	107485/2 024	24.12.20 24	MACA- 127/201 9	S K SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12- 19	MISC. APPEAL SEC.	(Se at No- 1)
88	107486/2 024	24.12.20 24	WA- 3121/20 24	C. RANA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 19		(Se at No- 1)
89	107487/2 024	24.12.20 24	MACA- 845/201 6	H N MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	MISC. APPEAL SEC.	(Se at No- 9)
90	107490/2 024	24.12.20 24	WP (C) - 31970/2 024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	WRIT BRANCH -5	(Se at No- 32)
91	107491/2 024	24.12.20 24	MACA- 845/201 6	S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	MISC. APPEAL SEC.	(Se at No- 9)
92	107493/2 024	24.12.20 24	WP (C) - 31959/2 024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
93	107495/2 024	24.12.20 24	WP (C) - 30829/2 024	A P SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12- 23	WRIT BRANCH -6	(Se at No- 25)
94	107496/2 024	24.12.20 24	WP (C) - 31671/2 024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
95	107498/2 024	24.12.20 24	WP (C) - 31633/2 024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12- 20	WRIT BRANCH -1	(Se at No- 2)

96	107499/2024	24.12.2024	MACA-79/2020	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-7)
97	107502/2024	24.12.2024	WP (C) - 31620/2024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-20	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-123)
98	107504/2024	24.12.2024	MACA-421/2020	B N SAMANTARAY	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-4)
99	107505/2024	24.12.2024	WP (C) - 31592/2024	K. C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-12-20	WRIT BRANCH -5	(Se at No-22)
100	107508/2024	24.12.2024	MACA-421/2020	S S PASAYAT	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-4)
101	107509/2024	24.12.2024	CRLREV-609/2015	MR. JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-12-20	CRIMINAL REVISION	(Se at No-3)
102	107511/2024	24.12.2024	MACA-660/2016	S SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-9)
103	107512/2024	24.12.2024	MACA-660/2016	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Se at No-9)
104	107513/2024	24.12.2024	CRLREV-246/2024	DEBENDRA NARAYAN PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2025-01-20	CRIMINAL REVISION	(Se at No-1)
105	107514/2024	24.12.2024	WP (C) - 31723/2024	P C DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-13		(Se at No-1)
106	107516/2024	24.12.2024	WP (C) - 31727/2024	R K SAHU	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se at No-1)
107	107517/2024	24.12.2024	WP (C) - 31985/2024	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)

108	107518/2024	24.12.2024	WP (C) - 31735/2024	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-104)
109	107519/2024	24.12.2024	WP (C) - 31733/2024	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	WRIT BRANCH -7	(Se at No-44)
110	107520/2024	24.12.2024	WP (C) - 31996/2024	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	WRIT BRANCH -4	(Se at No-46)
111	107521/2024	24.12.2024	WP (C) - 25766/2024	G C JENA	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-46)
112	107522/2024	24.12.2024	WP (C) - 31579/2024	K. C. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	WRIT BRANCH -7	(Se at No-44)
113	107523/2024	24.12.2024	BLAPL-11578/2024	B R MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-11-29		(Se at No-44)
114	107524/2024	24.12.2024	WP (C) - 31666/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20	WRIT BRANCH -6	(Se at No-36)
115	107526/2024	24.12.2024	WP (C) - 32008/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20		(Se at No-36)
116	107527/2024	24.12.2024	WP (C) - 32016/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20		(Se at No-36)
117	107530/2024	24.12.2024	WP (C) - 32019/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20	WRIT BRANCH -7	(Se at No-5)
118	107531/2024	24.12.2024	WP (C) - 32037/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20		(Se at No-5)
119	107533/2024	24.12.2024	WP (C) - 32046/2024	K. C. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-12-20		(Se at No-5)
120	107539/2024	24.12.2024	WP (C) - 32056/2024	K. C. NAYAK	C.O.	COURT NO. 3		WRIT BRANCH	(Se at

			024					-2	No-7)
12 1	107541/2 024	24.12.20 24	WP (C) - 32069/2 024	K. C. NAYAK	C.O.	COURT NO. 3		WRIT BRANCH -1	(Se at No- 1)
12 2	107542/2 024	24.12.20 24	WP (C) - 32079/2 024	K. C. NAYAK	C.O.	COURT NO. 3			(Se at No- 1)
12 3	107543/2 024	24.12.20 24	ABLAPL- 14468/2 024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12- 19	BAIL-2	(Se at No- 10)
12 4	107545/2 024	24.12.20 24	WP (C) - 32186/2 024	K. C. NAYAK	C.O.	COURT NO. 3		WRIT BRANCH -4	(Se at No- 19)
12 5	107546/2 024	24.12.20 24	ABLAPL- 11520/2 024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-12- 20		(Se at No- 19)
12 6	107547/2 024	24.12.20 24	WP (C) - 32166/2 024	K. C. NAYAK	C.O.	COURT NO. 3		WRIT BRANCH -1	(Se at No- 1)
12 7	107548/2 024	24.12.20 24	ABLAPL- 11726/2 024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(Se at No- 1)
12 8	107549/2 024	24.12.20 24	WP (C) - 29666/2 024	G. N. SETHI	C.O.	COURT NO. 2 OLD		WRIT BRANCH -1	(Se at No- 1)
12 9	107551/2 024	24.12.20 24	WP (C) - 31977/2 024	T. K. NAYAK	C.O.	COURT NO. 2 OLD			(Se at No- 1)
13 0	107552/2 024	24.12.20 24	BLAPL- 8782/20 24	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 1)
13 1	107553/2 024	24.12.20 24	BLAPL- 11562/2 024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 1)
13 2	107554/2 024	24.12.20 24	WP (C) - 31972/2 024	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH -1	(Se at No- 1)
13	107555/2	24.12.20	WP (C) -	M. K. PANI	C.O.	COURT	Order	WRIT	(Se

3	024	24	31864/2 024			NO. 2 OLD	Dtd. 2024-12- 20	BRANCH -8	at No- 29)
13 4	107556/2 024	24.12.20 24	BLAPL- 11396/2 024	RABINDRA KUMAR PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 29)
13 5	107557/2 024	24.12.20 24	WP (C) - 31701/2 024	B. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123)
13 6	107559/2 024	24.12.20 24	WP (C) - 31791/2 024	M. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH -5	(Se at No- 22)
13 7	107561/2 024	24.12.20 24	WP (C) - 31961/2 024	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH -8	(Se at No- 29)
13 8	107562/2 024	24.12.20 24	WP (C) - 32202/2 024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 29)
13 9	107564/2 024	24.12.20 24	WP (C) - 31959/2 024	S. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 101)
14 0	107565/2 024	24.12.20 24	WP (C) - 32247/2 024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 102)
14 1	107567/2 024	24.12.20 24	BLAPL- 11828/2 024	TANMAYA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 102)
14 2	107568/2 024	24.12.20 24	WP (C) - 32166/2 024	S. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH -1	(Se at No- 1)
14 3	107570/2 024	24.12.20 24	BLAPL- 12610/2 024	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 1)
14 4	107571/2 024	24.12.20 24	BLAPL- 12611/2	P K BARIK	C.O.	COURT NO. 2	Order Dtd.		(Se at

			024			OLD	2024-12-20		No-1)
145	107573/2024	24.12.2024	WP (C) - 31633/2024	S. P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	WRIT BRANCH -1	(Se at No-2)
146	107574/2024	24.12.2024	BLAPL-11103/2024	R K SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Se at No-10)
147	107575/2024	24.12.2024	BLAPL-9067/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-10)
148	107576/2024	24.12.2024	CMP-1183/2024	B. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-01-02		(Se at No-10)
149	107577/2024	24.12.2024	BLAPL-6649/2024	B P TANGA	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-10)
150	107578/2024	24.12.2024	BLAPL-12820/2024	J KAMILA	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	BAIL-2	(Se at No-7)
151	107579/2024	24.12.2024	CRP-52/2024	G. SUNDARA	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-7)
152	107580/2024	24.12.2024	BLAPL-11866/2024	R.K.MALLICK	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	BAIL-1	(Se at No-3)
153	107581/2024	24.12.2024	WP (C) - 31144/2024	A. K. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	WRIT BRANCH -1	(Se at No-1)
154	107582/2024	24.12.2024	BLAPL-11646/2024	T.R.DAS	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-1)
155	107583/2024	24.12.2024	WP (C) - 19121/2024	S. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-1)
156	107584/2024	24.12.2024	BLAPL-12814/2024	P.K.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-1)
15	107585/2	24.12.20	WP (C) -	S. DASH	C.O.	COURT	Order		(Se

7	024	24	19121/2 024			NO. 14	Dtd. 2024-12- 23		at No- 1)
15 8	107586/2 024	24.12.20 24	BLAPL- 8445/20 24	T.K.MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 6)
15 9	107587/2 024	24.12.20 24	WP (C) - 32339/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH -2	(Se at No- 6)
16 0	107588/2 024	24.12.20 24	WP (C) - 32342/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH -8	(Se at No- 39)
16 1	107589/2 024	24.12.20 24	BLAPL- 10425/2 024	S.BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23		(Se at No- 39)
16 2	107590/2 024	24.12.20 24	WP (C) - 32344/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH -2	(Se at No- 6)
16 3	107591/2 024	24.12.20 24	WP (C) - 31648/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH -7	(Se at No- 44)
16 4	107592/2 024	24.12.20 24	BLAPL- 12313/2 024	A PATTANAİK	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 16)
16 5	107593/2 024	24.12.20 24	BLAPL- 10443/2 024	D.K.BISOI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 13)
16 6	107594/2 024	24.12.20 24	BLAPL- 9509/20 24	MR BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23		(Se at No- 13)
16 7	107595/2 024	24.12.20 24	WP (C) - 31242/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH -2	(Se at No- 45)
16 8	107596/2 024	24.12.20 24	BLAPL- 9706/20 24	A SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 10)
16 9	107597/2 024	24.12.20 24	WP (C) - 31229/2 024	K. C. MAJHI	C.O.	COURT NO. 14	Order Dtd. 2024-12- 23	WRIT BRANCH (DIVIS ION	(Se at No- 108

								BENCH-1))
170	107598/2024	24.12.2024	BLAPL-10321/2024	DP DASH	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	BAIL-1	(Se at No-4)
171	107599/2024	24.12.2024	WP (C) - 32049/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
172	107601/2024	24.12.2024	WP (C) - 32102/2024	S. M. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-12-23	WRIT BRANCH -7	(Se at No-44)
173	107602/2024	24.12.2024	WP (C) - 31627/2024	B. K. SETHI	C.O.	COURT NO. 14	Order Dtd. 2025-01-07	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-104)
174	107604/2024	24.12.2024	BLAPL-9777/2024	S.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-12-23		(Se at No-104)
175	107605/2024	24.12.2024	WP (C) - 31591/2024	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-09		(Se at No-104)
176	107607/2024	24.12.2024	WP (C) - 31589/2024	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-09		(Se at No-104)
177	107608/2024	24.12.2024	BLAPL-11528/2024	J.PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-23		(Se at No-104)
178	107609/2024	24.12.2024	CRLREV-655/2024	S K BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-23		(Se at No-104)
179	107612/2024	24.12.2024	WP (C) - 29508/2024	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-13		(Se at No-104)

180	107613/2024	24.12.2024	WP (C) - 29501/2024	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-13		(Se at No-104)
181	107615/2024	24.12.2024	WP (C) - 30903/2024	P. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-18		(Se at No-104)
182	107617/2024	24.12.2024	WP (C) - 31816/2024	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-20		(Se at No-104)
183	107619/2024	24.12.2024	WP (C) - 31816/2024	B. K. PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-20		(Se at No-104)
184	107620/2024	24.12.2024	WP (C) - 29731/2024	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-20	WRIT BRANCH -4	(Se at No-27)
185	107622/2024	24.12.2024	WP (C) - 6535/2024	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-11-22	WRIT BRANCH -7	(Se at No-48)
186	107623/2024	24.12.2024	WP (C) - 29731/2024	A. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-20	WRIT BRANCH -4	(Se at No-27)
187	107626/2024	24.12.2024	WP (C) - 29428/2024	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-20		(Se at No-27)
188	107629/2024	24.12.2024	WP (C) - 31298/2024	P. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-09	WRIT BRANCH -4	(Se at No-19)
189	107630/2024	24.12.2024	WP (C) - 15428/2024	S K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-17	WRIT BRANCH -2	(Se at No-7)
190	107632/2024	24.12.2024	CRLMC-4020/2024	B. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-16		(Se at No-7)
191	107634/2024	24.12.2024	CRLMC-4765/2024	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-20		(Se at No-7)

19 2	107635/2 024	24.12.20 24	CRLA- 1247/20 24	B. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se at No- 7)
19 3	107637/2 024	24.12.20 24	CRLA- 1246/20 24	B. K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se at No- 7)
19 4	107639/2 024	24.12.20 24	CRLMP- 1750/20 24	H. S. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 7)
19 5	107642/2 024	24.12.20 24	CRLA- 1256/20 24	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se at No- 7)
19 6	107653/2 024	24.12.20 24	CRLA- 756/202 4	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-12- 23		(Se at No- 7)
19 7	107661/2 024	24.12.20 24	ABLAPL- 6910/20 20	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03- 31	BAIL-2	(Se at No- 10)
19 8	107664/2 024	24.12.20 24	WP (C) - 10569/2 024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	WRIT BRANCH -3	(Se at No- 12)
19 9	107666/2 024	24.12.20 24	WP (C) - 15004/2 024	R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01- 29	WRIT BRANCH -6	(Se at No- 26)
20 0	107668/2 024	24.12.20 24	WP (C) - 14879/2 019	R N BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12- 20	WRIT BRANCH -6	(Se at No- 35)
20 1	107670/2 024	24.12.20 24	FAO- 211/201 8	N BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-12- 20	MISC. APPEAL SEC.	(Se at No- 2)
20 2	107673/2 024	24.12.20 24	CRLMC- 1634/20 23	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 24	CRIMIN AL MISC	(Se at No- 4)
20 3	107675/2 024	24.12.20 24	ABLAPL- 10783/2 023	RC MALLICK	C.O.	COURT NO. 7	Order Dtd. 2023-10- 09	BAIL-2	(Se at No- 8)
20 4	107676/2 024	24.12.20 24	WP (C) - 28390/2 022	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- -2	WRIT BRANCH	(Se at No-

							31		6)
205	107677/2024	24.12.2024	WP(C)-13472/2016	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	WRIT BRANCH -5	(Se at No-32)
206	107678/2024	24.12.2024	CRLA-700/2024	NITYANANDA PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-20	CRIMINAL APPEAL	(Se at No-1)
207	107681/2024	24.12.2024	ABLAPL-14659/2024	MANORANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-1)
208	107682/2024	24.12.2024	BLAPL-12063/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	BAIL-1	(Se at No-15)
209	107683/2024	24.12.2024	CRLA-912/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-15)
210	107684/2024	24.12.2024	CRLMP-1672/2024	SK KALIMUDDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-15)
211	107685/2024	24.12.2024	BLAPL-12682/2024	DEBASHREE PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-15)
212	107686/2024	24.12.2024	ABLAPL-8908/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-1	(Se at No-1)
213	107687/2024	24.12.2024	BLAPL-12639/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-1)
214	107688/2024	24.12.2024	BLAPL-11930/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-1)
215	107689/2024	24.12.2024	BLAPL-12519/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-1)
216	107690/2024	24.12.2024	ABLAPL-11446/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-1)
217	107691/2024	24.12.2024	BLAPL-12533/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd.		(Se at

			024			OLD	2024-12-20		No-1)
218	107692/2024	24.12.2024	ABLAPL-1325/2024	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-1	(Se at No-4)
219	107693/2024	24.12.2024	ABLAPL-11071/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-4)
220	107694/2024	24.12.2024	ABLAPL-11313/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Se at No-17)
221	107695/2024	24.12.2024	ABLAPL-14597/2024	MANORANJAN KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-17)
222	107696/2024	24.12.2024	ABLAPL-11369/2024	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-17)
223	107697/2024	24.12.2024	ABLAPL-14571/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-17)
224	107698/2024	24.12.2024	BLAPL-8463/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-17)
225	107699/2024	24.12.2024	ABLAPL-11475/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-17)
226	107700/2024	24.12.2024	ABLAPL-14642/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Se at No-18)
227	107701/2024	24.12.2024	BLAPL-12250/2024	P SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	BAIL-2	(Se at No-16)
228	107702/2024	24.12.2024	ABLAPL-14644/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Se at No-11)
229	107703/2024	24.12.2024	ABLAPL-14639/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-11)
23	107705/2024	24.12.2024	ABLAPL-	AMLAN SHAKTI	C.O.	COURT	Order	BAIL-1	(Se

0	024	24	14387/2 024	PAUL		NO. 2 OLD	Dtd. 2024-12- 18		at No- 2)
23 1	107706/2 024	24.12.20 24	BLAPL- 12250/2 024	R SA,MAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 19	BAIL-2	(Se at No- 16)
23 2	107708/2 024	24.12.20 24	ABLAPL- 14524/2 024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	BAIL-2	(Se at No- 17)
23 3	107709/2 024	24.12.20 24	ABLAPL- 14527/2 024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 17)
23 4	107710/2 024	24.12.20 24	ABLAPL- 12887/2 024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 17)
23 5	107711/2 024	24.12.20 24	ABLAPL- 14648/2 024	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 2)
23 6	107713/2 024	24.12.20 24	ABLAPL- 14647/2 024	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	BAIL-1	(Se at No- 2)
23 7	107714/2 024	24.12.20 24	ABLAPL- 12734/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 2)
23 8	107715/2 024	24.12.20 24	WP (C) - 14640/2 024	B TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06- 24	WRIT BRANCH -2	(Se at No- 6)
23 9	107716/2 024	24.12.20 24	ABLAPL- 14638/2 024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 18)
24 0	107718/2 024	24.12.20 24	ABLAPL- 14657/2 024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 17)
24 1	107719/2 024	24.12.20 24	ABLAPL- 14662/2 024	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 17)
24 2	107720/2 024	24.12.20 24	ABLAPL- 14643/2 024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 16)

24 3	107721/2 024	24.12.20 24	ABLAPL- 11144/2 024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 16)
24 4	107722/2 024	24.12.20 24	ABLAPL- 14656/2 024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 16)
24 5	107723/2 024	24.12.20 24	ABLAPL- 14635/2 024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	BAIL-2	(Se at No- 16)
24 6	107724/2 024	24.12.20 24	ABLAPL- 11314/2 024	P.K.DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31		(Se at No- 16)
24 7	107725/2 024	24.12.20 24	ABLAPL- 14637/2 024	M MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-12- 23		(Se at No- 16)
24 8	107726/2 024	24.12.20 24	ABLAPL- 11437/2 024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se at No- 16)
24 9	107727/2 024	24.12.20 24	ABLAPL- 14653/2 024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 16)
25 0	107728/2 024	24.12.20 24	ABLAPL- 11459/2 024	B.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	BAIL-1	(Se at No- 14)
25 1	107729/2 024	24.12.20 24	ABLAPL- 14687/2 024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 14)
25 2	107730/2 024	24.12.20 24	ABLAPL- 11469/2 024	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 14)
25 3	107731/2 024	24.12.20 24	ABLAPL- 14654/2 024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 14)
25 4	107732/2 024	24.12.20 24	ABLAPL- 11471/2 024	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20		(Se at No- 14)
25 5	107733/2 024	24.12.20 24	ABLAPL- 14655/2 024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	BAIL-2	(Se at No- 14)

							23		16)
25 6	107734/2 024	24.12.20 24	ABLAPL- 14689/2 024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 16)
25 7	107735/2 024	24.12.20 24	ABLAPL- 14660/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 16)
25 8	107736/2 024	24.12.20 24	ABLAPL- 14645/2 024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 16)
25 9	107737/2 024	24.12.20 24	ABLAPL- 12657/2 024	BK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 15)
26 0	107739/2 024	24.12.20 24	ABLAPL- 10573/2 024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 30		(Se at No- 15)
26 1	107740/2 024	24.12.20 24	ABLAPL- 10467/2 024	S ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 30		(Se at No- 15)
26 2	107741/2 024	24.12.20 24	BLAPL- 11863/2 024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 15)
26 3	107742/2 024	24.12.20 24	BLAPL- 12623/2 024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 15)
26 4	107743/2 024	24.12.20 24	BLAPL- 12616/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 15)
26 5	107744/2 024	24.12.20 24	BLAPL- 12692/2 024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 15)
26 6	107745/2 024	24.12.20 24	BLAPL- 11971/2 024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 17)
26 7	107746/2 024	24.12.20 24	WP (C) - 32304/2 024	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 17)
26 8	107747/2 024	24.12.20 24	CRLMC- 4147/20	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd.		(Se at

			24			OLD	2024-12-20		No-17)
269	107748/2024	24.12.2024	ABLAPL-14579/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Se at No-10)
270	107749/2024	24.12.2024	BLAPL-11995/2024	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-10)
271	107750/2024	24.12.2024	CRLA-1303/2024	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(Se at No-10)
272	107751/2024	24.12.2024	CRLREV-690/2024	R.K.MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(Se at No-10)
273	107754/2024	24.12.2024	CRLREV-619/2024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Se at No-10)
274	107755/2024	24.12.2024	ABLAPL-14570/2024	RK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(Se at No-10)
275	107757/2024	24.12.2024	ABLAPL-14572/2024	BK SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-20	BAIL-2	(Se at No-10)
276	107758/2024	24.12.2024	ABLAPL-14568/2024	KSHIEISH	C.O.	COURT NO. 15	Order Dtd. 2024-12-20	BAIL-1	(Se at No-4)
277	107759/2024	24.12.2024	ABLAPL-14721/2024	H K BHOL	C.O.	COURT NO. 15	Order Dtd. 2024-12-23	BAIL-2	(Se at No-18)
278	107761/2024	24.12.2024	CRLMC-4744/2024	B B ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-12-19		(Se at No-18)
279	107762/2024	24.12.2024	WP (C) - 27105/2024	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(Se at No-18)
280	107763/2024	24.12.2024	BLAPL-12708/2024	DURGADATTA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-23	BAIL-1	(Se at No-4)
28	107764/2	24.12.20	WP (C) -	R.K.MOHANTY	C.O.	COURT	Order		(Se

1	024	24	28131/2 024			NO. 10	Dtd. 2024-11- 27		at No- 4)
28 2	107765/2 024	24.12.20 24	WP (C) - 28135/2 024	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 27		(Se at No- 4)
28 3	107766/2 024	24.12.20 24	WP (C) - 28401/2 024	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 27		(Se at No- 4)
28 4	107767/2 024	24.12.20 24	WP (C) - 28413/2 024	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 27		(Se at No- 4)
28 5	107768/2 024	24.12.20 24	WP (C) - 28486/2 024	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 27		(Se at No- 4)
28 6	107769/2 024	24.12.20 24	WP (C) - 23513/2 024	S.SAMAL	C.O.	COURT NO. 6			(Se at No- 4)
28 7	107770/2 024	24.12.20 24	WP (C) - 31165/2 024	R.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-12- 17		(Se at No- 4)
28 8	107771/2 024	24.12.20 24	CMP- 1179/20 24	J.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12- 23		(Se at No- 4)
28 9	107772/2 024	24.12.20 24	CMP- 1336/20 24	T.BAG	C.O.	COURT NO. 20	Order Dtd. 2025-02- 19		(Se at No- 4)
29 0	107773/2 024	24.12.20 24	BLAPL- 6711/20 24	R MISHRA	C.O.	COURT NO. 9	Order Dtd. 9999-12- 31		(Se at No- 4)
29 1	107774/2 024	24.12.20 24	BLAPL- 12657/2 024	B P TANGA	C.O.	COURT NO. 9	Order Dtd. 2024-12- 23		(Se at No- 4)
29 2	107776/2 024	24.12.20 24	WP (C) - 30563/2 024	B BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-12- 23	WRIT BRANCH -4	(Se at No- 38)
29 3	107777/2 024	24.12.20 24	WP (C) - 26483/2 024	R.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12- 17		(Se at No- 38)

29 4	107778/2 024	24.12.20 24	WP (C) - 30732/2 024	SAPAN KUMAR PAL	C.O.	COURT NO. 6	Order Dtd. 2024-12- 23		(Se at No- 38)
29 5	107779/2 024	24.12.20 24	WP (C) - 31032/2 024	A.T.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12- 20	WRIT BRANCH -3	(Se at No- 28)
29 6	107780/2 024	24.12.20 24	WP (C) - 30617/2 024	S DASH	C.O.	COURT NO. 9	Order Dtd. 2025-01- 27		(Se at No- 28)
29 7	107781/2 024	24.12.20 24	CRLMC- 4721/20 24	H.K.DASH	C.O.	COURT NO. 9	Order Dtd. 2024-12- 20		(Se at No- 28)
29 8	107782/2 024	24.12.20 24	WP (C) - 30508/2 024	J BEHERA	C.O.	COURT NO. 9	Order Dtd. 2025-01- 28		(Se at No- 28)
29 9	107783/2 024	24.12.20 24	WP (C) - 32301/2 024	A.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2024-12- 23		(Se at No- 28)
30 0	107784/2 024	24.12.20 24	WP (C) - 32292/2 024	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-02- 14		(Se at No- 28)
30 1	107785/2 024	24.12.20 24	WP (C) - 17057/2 022	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-12- 24	WRIT BRANCH -2	(Se at No- 6)
30 2	107786/2 024	24.12.20 24	CRLA- 967/202 4	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-12- 23		(Se at No- 6)
30 3	107787/2 024	24.12.20 24	RPFAM- 332/202 4	R.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-01- 13		(Se at No- 6)
30 4	107788/2 024	24.12.20 24	RFA- 5/2023	NIRANJAN PRASAD PATRA	C.O.	COURT NO. 3	Order Dtd. 2024-12- 20	FIRST APPEAL	(Se at No- 8)
30 5	107789/2 024	24.12.20 24	WP (C) - 31691/2 024	B LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-12- 24	WRIT BRANCH -8	(Se at No- 40)
30 6	107790/2 024	24.12.20 24	WP (C) - 31469/2 024	K.C.PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-12-	WRIT BRANCH -4	(Se at No-

							23		38)
307	107791/2024	24.12.2024	WP (C) - 31386/2024	P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-12-24		(Se at No-38)
308	107792/2024	24.12.2024	BLAPL-12684/2024	P R SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-12-23	BAIL-1	(Se at No-5)
309	107793/2024	24.12.2024	WP (C) - 29458/2024	S.K.PAL	C.O.	COURT NO. 3	Order Dtd. 2024-12-19		(Se at No-5)
310	107794/2024	24.12.2024	WP (C) - 28005/2024	ASISH KUMAR RAY	C.O.	COURT NO. 3	Order Dtd. 2024-12-24		(Se at No-5)
311	107795/2024	24.12.2024	WP (C) - 30624/2024	P.K.LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-5)
312	107796/2024	24.12.2024	WP (C) - 31689/2024	P L MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-12-24		(Se at No-5)
313	107798/2024	24.12.2024	WP (C) - 31853/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-12-24		(Se at No-5)
314	107799/2024	24.12.2024	WP (C) - 31886/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-12-24	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
315	107800/2024	24.12.2024	CMP-955/2024	P.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-101)
316	107801/2024	24.12.2024	WP (C) - 31986/2024	BIJAYALAXMI SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-12-24		(Se at No-101)
317	107802/2024	24.12.2024	CMP-1404/2024	A.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-12-23		(Se at No-101)
318	107803/2024	24.12.2024	WP (C) -	J D MUDULI	C.O.	COURT	Order	WRIT	(Se

8	024	24	32250/2 024			NO. 25	Dtd. 2025-01- 06	BRANCH -1	at No- 2)
31 9	107804/2 024	24.12.20 24	WP (C) - 8804/20 24	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -8	(Se at No- 43)
32 0	107805/2 024	24.12.20 24	BLAPL- 12736/2 024	J.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 18)
32 1	107807/2 024	24.12.20 24	BLAPL- 12749/2 024	J.R.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24		(Se at No- 18)
32 2	107808/2 024	24.12.20 24	WP (C) - 31394/2 024	B SINGH	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24		(Se at No- 18)
32 3	107809/2 024	24.12.20 24	BLAPL- 12842/2 024	S.CHOUDHURY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24	BAIL-2	(Se at No- 12)
32 4	107810/2 024	24.12.20 24	WP (C) - 30506/2 024	G C BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24	WRIT BRANCH -5	(Se at No- 22)
32 5	107811/2 024	24.12.20 24	BLAPL- 12829/2 024	D.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24		(Se at No- 22)
32 6	107812/2 024	24.12.20 24	MACA- 979/201 6	AK BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 19	MISC. APPEAL SEC.	(Se at No- 1)
32 7	107813/2 024	24.12.20 24	BLAPL- 12676/2 024	R.K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 1)
32 8	107814/2 024	24.12.20 24	WP (C) - 28252/2 024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 1)
32 9	107815/2 024	24.12.20 24	WP (C) - 10372/2 023	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	WRIT BRANCH -6	(Se at No- 26)
33 0	107816/2 024	24.12.20 24	BLAPL- 12687/2 024	B.N.SAHU	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 6)

33 1	107817/2 024	24.12.20 24	WP (C) - 30310/2 024	D T JETHY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 123)
33 2	107818/2 024	24.12.20 24	BLAPL- 12706/2 024	P.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 123)
33 3	107819/2 024	24.12.20 24	MACA- 1189/20 18	SS PASAYAT	C.O.	COURT NO. 25	Order Dtd. 2024-12- 20	MISC. APPEAL SEC.	(Se at No- 1)
33 4	107821/2 024	24.12.20 24	BLAPL- 12686/2 024	G.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	BAIL-1	(Se at No- 5)
33 5	107822/2 024	24.12.20 24	WP (C) - 29388/2 024	GOPINATH SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-12- 24		(Se at No- 5)
33 6	107823/2 024	24.12.20 24	WP (C) - 31071/2 024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 5)
33 7	107825/2 024	24.12.20 24	BLAPL- 12690/2 024	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 5)
33 8	107826/2 024	24.12.20 24	WP (C) - 27274/2 024	SK RATH	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 5)
33 9	107827/2 024	24.12.20 24	BLAPL- 12696/2 024	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23		(Se at No- 5)
34 0	107828/2 024	24.12.20 24	WP (C) - 30461/2 024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -8	(Se at No- 43)
34 1	107829/2 024	24.12.20 24	WP (C) - 30456/2 024	M NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12- 23	WRIT BRANCH -2	(Se at No- 45)
34 2	107830/2 024	24.12.20 24	CRLREV- 4/2020	S.K.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11- 22	CRIMIN AL REVISI ON	(Se at No- 3)

343	107832/2024	24.12.2024	FAO-1044/2019	SCD DASH	C.O.	COURT NO. 6	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Se at No-9)
344	107833/2024	24.12.2024	WP (C) - 31067/2024	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Se at No-9)
345	107834/2024	24.12.2024	WP (C) - 6253/2011	B.R.SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH -1	(Se at No-3)
346	107835/2024	24.12.2024	FAO-588/2018	BK SWAIN	C.O.	COURT NO. 6		MISC. APPEAL SEC.	(Se at No-5)
347	107836/2024	24.12.2024	WP (C) - 31068/2024	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH -1	(Se at No-1)
348	107838/2024	24.12.2024	FAO-588/2018	PK JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Se at No-5)
349	107839/2024	24.12.2024	WP (C) - 31069/2024	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH -4	(Se at No-19)
350	107841/2024	24.12.2024	WP (C) - 27243/2024	SK RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Se at No-19)
351	107842/2024	24.12.2024	WP (C) - 30814/2024	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Se at No-19)
352	107843/2024	24.12.2024	WP (C) - 26852/2024	S P SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Se at No-19)
353	107845/2024	24.12.2024	WP (C) - 27190/2024	SK RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Se at No-19)
354	107847/2024	24.12.2024	BLAPL-12850/2024	S. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-12-24		(Se at No-19)
355	107849/2024	24.12.2024	WP (C) - 27182/2024	SK RATH	C.O.	COURT NO. 6	Order Dtd. 2024-12-		(Se at No-

							23		19)
356	107850/2024	24.12.2024	WP (C) - 36028/2022	T K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-01-20	WRIT BRANCH -8	(Se at No-29)
357	107851/2024	24.12.2024	BLAPL-10641/2024	BB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-23		(Se at No-29)
358	107852/2024	24.12.2024	WP (C) - 27068/2024	SK RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-23		(Se at No-29)
359	107854/2024	24.12.2024	WP (C) - 32204/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-23		(Se at No-29)
360	107855/2024	24.12.2024	CRLREV-346/2024	G. R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-20		(Se at No-29)
361	107857/2024	24.12.2024	WP (C) - 20021/2024	D K JENA	C.O.	COURT NO. 10	Order Dtd. 2024-12-18		(Se at No-29)
362	107858/2024	24.12.2024	WP (C) - 30434/2024	B K PATI	C.O.	COURT NO. 25	Order Dtd. 2025-01-13	WRIT BRANCH -8	(Se at No-43)
363	107859/2024	24.12.2024	WP (C) - 30434/2024	R R DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-13	WRIT BRANCH -8	(Se at No-43)
364	107860/2024	24.12.2024	BLAPL-12681/2024	A.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-43)
365	107861/2024	24.12.2024	BLAPL-12648/2024	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	BAIL-1	(Se at No-4)
366	107862/2024	24.12.2024	BLAPL-12668/2024	S.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	BAIL-1	(Se at No-4)
367	107863/2024	24.12.2024	CONTC-5291/2021	B BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	CONTEMPT	(Se at No-5)
368	107864/2024	24.12.2024	BLAPL-12672/2	D.P.DASH	C.O.	COURT NO. 25	Order Dtd.		(Se at

			024				2024-12-23		No-5)
369	107865/2024	24.12.2024	BLAPL-9938/2024	S BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	BAIL-1	(Se at No-1)
370	107866/2024	24.12.2024	BLAPL-12671/2024	B.DAS	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	BAIL-1	(Se at No-4)
371	107867/2024	24.12.2024	CONTC-5922/2021	DR.PURUSOTTAM CHULI, P. NATH	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	CONTEMPT	(Se at No-4)
372	107868/2024	24.12.2024	BLAPL-12726/2024	A.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-4)
373	107869/2024	24.12.2024	BLAPL-12730/2024	S.K.BHANJADEO	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	BAIL-1	(Se at No-14)
374	107870/2024	24.12.2024	CONTC-5984/2021	H S PAIKRAY	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	CONTEMPT	(Se at No-4)
375	107872/2024	24.12.2024	BLAPL-12733/2024	D.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-4)
376	107873/2024	24.12.2024	CONTC-6488/2021	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-20	CONTEMPT	(Se at No-4)
377	107874/2024	24.12.2024	BLAPL-12742/2024	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-4)
378	107875/2024	24.12.2024	BLAPL-12760/2024	S.C.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-4)
379	107876/2024	24.12.2024	ABLAPL-14598/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Se at No-11)
380	107877/2024	24.12.2024	WA-712/2024	R K DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-18	WRIT APPEAL	(Se at No-7)
38	107878/2	24.12.20	BLAPL-	S.P.DAS	C.O.	CHIEF	Order		(Se

1	024	24	12780/2 024			JUSTIC E'S COURT	Dtd. 2024-12- 23		at No- 7)
38 2	107879/2 024	24.12.20 24	ABLAPL- 14128/2 024	BINDU SAGAR SWAIN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-12- 23		(Se at No- 7)
38 3	107880/2 024	24.12.20 24	WA- 712/202 4	R K DEHURY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-06- 18	WRIT APPEAL	(Se at No- 7)
38 4	107882/2 024	24.12.20 24	BLAPL- 12659/2 024	H.K.MOHANTA	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-12- 23		(Se at No- 7)
38 5	107883/2 024	24.12.20 24	ABLAPL- 11251/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12- 23		(Se at No- 7)
38 6	107884/2 024	24.12.20 24	ABLAPL- 14575/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-12- 20		(Se at No- 7)
38 7	107885/2 024	24.12.20 24	BLAPL- 12685/2 024	H.K.MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2024-12- 23		(Se at No- 7)
38 8	107886/2 024	24.12.20 24	BLAPL- 12802/2 024	J.R.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 7)
38 9	107887/2 024	24.12.20 24	ABLAPL- 14596/2 024	JUDHISTHIR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 20	BAIL-2	(Se at No- 10)
39 0	107888/2 024	24.12.20 24	BLAPL- 12846/2 024	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 24	BAIL-2	(Se at No- 18)
39 1	107889/2 024	24.12.20 24	WP (C) - 24856/2 022	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 19	WRIT BRANCH -5	(Se at No- 23)
39 2	107890/2 024	24.12.20 24	BLAPL- 12862/2 024	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 24		(Se at No- 23)
39 3	107891/2 024	24.12.20 24	WP (C) - 31360/2 024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 24		(Se at No- 23)

394	107892/2024	24.12.2024	ABLAPL-14588/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-23)
395	107893/2024	24.12.2024	WP (C) - 31169/2024	K.DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH -1	(Se at No-3)
396	107894/2024	24.12.2024	WP (C) - 24809/2024	B. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-18		(Se at No-3)
397	107895/2024	24.12.2024	ABLAPL-14603/2024	DEBADEEPTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-3)
398	107896/2024	24.12.2024	ABLAPL-14585/2024	DEBADEEPTA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20		(Se at No-3)
399	107897/2024	24.12.2024	BLAPL-12793/2024	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-1	(Se at No-2)
400	107898/2024	24.12.2024	BLAPL-12875/2024	MD ARISAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Se at No-2)
401	107899/2024	24.12.2024	BLAPL-12794/2024	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Se at No-8)
402	107900/2024	24.12.2024	BLAPL-12792/2024	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-1	(Se at No-1)
403	107902/2024	24.12.2024	BLAPL-12783/2024	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-1)
404	107904/2024	24.12.2024	BLAPL-12870/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Se at No-1)
405	107906/2024	24.12.2024	BLAPL-12789/2024	P.K.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-1)
406	107907/2024	24.12.2024	BLAPL-12882/2024	DK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-	BAIL-2	(Se at No-

							24		7)
407	107908/2024	24.12.2024	WP (C) - 30151/2020	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	WRIT BRANCH -2	(Se at No-7)
408	107909/2024	24.12.2024	BLAPL-12880/2024	DK BAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	BAIL-2	(Se at No-17)
409	107910/2024	24.12.2024	WP (C) - 32021/2024	K. C. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	WRIT BRANCH -4	(Se at No-19)
410	107912/2024	24.12.2024	RVWPET-313/2024	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Se at No-19)
411	107913/2024	24.12.2024	WP (C) - 6535/2024	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-11-22	WRIT BRANCH -7	(Se at No-48)
412	107914/2024	24.12.2024	RVWPET-313/2024	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-24		(Se at No-48)
413	107915/2024	24.12.2024	WP (C) - 32171/2024	K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH -1	(Se at No-1)
414	107916/2024	24.12.2024	WP (C) - 31392/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH -6	(Se at No-25)
415	107917/2024	24.12.2024	WP (C) - 31730/2024	K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-102)
416	107919/2024	24.12.2024	WP (C) - 32080/2024	P DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-23	WRIT BRANCH -8	(Se at No-39)
417	107920/2024	24.12.2024	WP (C) - 15428/2024	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-17	WRIT BRANCH -2	(Se at No-7)
418	107922/2024	24.12.2024	ABLAPL-10387/2024	S.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-10-04		(Se at No-7)

419	107924/2024	24.12.2024	WP (C) - 32561/2024	A. K. SRICHANDAN	C.O.	COURT NO. 23	Order Dtd. 2025-01-30	WRIT BRANCH -3	(Se at No-33)
420	107925/2024	24.12.2024	WP (C) - 27135/2013	S K RATH	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	WRIT BRANCH -8	(Se at No-42)
421	107926/2024	24.12.2024	WP (C) - 4542/2017	M/S SUBRAT SATAPATHY, S.MISHRA, M.L.M ISHRA, L.N.RAYATSINGH	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH -2	(Se at No-7)
422	107927/2024	24.12.2024	BLAPL-8698/2024	HK PATRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Se at No-7)
423	107928/2024	24.12.2024	WP (C) - 4542/2017	R K DEHURY	C.O.	COURT NO. 12	Order Dtd. 2024-12-19	WRIT BRANCH -2	(Se at No-7)
424	107929/2024	24.12.2024	ABLAPL-14421/2024	K DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-23	BAIL-2	(Se at No-7)
425	107931/2024	24.12.2024	ABLAPL-13000/2024	AK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Se at No-7)
426	107932/2024	24.12.2024	RSA-354/2019	S PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-13	SECOND APPEAL	(Se at No-4)
427	107933/2024	24.12.2024	BLAPL-11260/2024	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-23	BAIL-2	(Se at No-11)
428	107934/2024	24.12.2024	ABLAPL-13367/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Se at No-11)
429	107935/2024	24.12.2024	WP (C) - 7347/2014	P K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-23	WRIT BRANCH -2	(Se at No-9)
430	107936/2024	24.12.2024	ABLAPL-12490/2024	AK BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Se at No-9)
431	107937/2024	24.12.2024	WP (C) - 40409/2	N K ROUT	C.O.	COURT NO. 12	Order Dtd.	WRIT BRANCH	(Se at

			023				2024-12-23	-7	No-5)
43 2	107938/2 024	24.12.20 24	BLAPL- 9358/20 24	DP DASH	C.O.	COURT NO. 12	Order Dtd. 2025-12- 23		(Se at No- 5)
43 3	107939/2 024	24.12.20 24	WP (C) - 26342/2 024	K PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-12- 23		(Se at No- 5)
43 4	107940/2 024	24.12.20 24	CRLREV- 670/202 4	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-12- 23		(Se at No- 5)
43 5	107941/2 024	24.12.20 24	CRLA- 1316/20 24	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-12- 23		(Se at No- 5)
43 6	107942/2 024	24.12.20 24	WP (C) - 31784/2 024	R. SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-12- 23	WRIT BRANCH -4	(Se at No- 38)
43 7	107943/2 024	24.12.20 24	WP (C) - 31033/2 024	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12- 23	WRIT BRANCH -3	(Se at No- 28)
43 8	107944/2 024	24.12.20 24	WP (C) - 32565/2 024	A. K. JATI	C.O.	COURT NO. 15	Order Dtd. 2024-12- 24	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 113)
43 9	107945/2 024	24.12.20 24	WP (C) - 22749/2 024	B. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01- 08		(Se at No- 113)
44 0	107946/2 024	24.12.20 24	CRLA- 1311/20 24	D. P. DASH	C.O.	COURT NO. 20	Order Dtd. 2025-05- 12		(Se at No- 113)
44 1	107947/2 024	24.12.20 24	BLAPL- 7721/20 24	SK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-12- 24	BAIL-1	(Se at No- 4)
44 2	107948/2 024	24.12.20 24	ABLAPL- 14641/2 024	RR DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 16)
44	107949/2	24.12.20	ABLAPL-	U DAS	C.O.	COURT	Order		(Se

3	024	24	14649/2 024			NO. 20	Dtd. 2024-12- 23		at No- 16)
44 4	107950/2 024	24.12.20 24	ABLAPL- 13981/2 024	DK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-12- 12		(Se at No- 16)
44 5	107951/2 024	24.12.20 24	WP (C) - 29059/2 024	A. K. PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-12- 12		(Se at No- 16)
44 6	107952/2 024	24.12.20 24	ABLAPL- 4345/20 18	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2018-04- 11		(Se at No- 16)
44 7	107953/2 024	24.12.20 24	ABLAPL- 14799/2 024	S BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-12- 24	BAIL-1	(Se at No- 4)
44 8	107954/2 024	24.12.20 24	BLAPL- 9397/20 24	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	BAIL-1	(Se at No- 4)
44 9	107955/2 024	24.12.20 24	ABLAPL- 14753/2 024	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 18)
45 0	107956/2 024	24.12.20 24	ABLAPL- 14805/2 024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 07		(Se at No- 18)
45 1	107957/2 024	24.12.20 24	WP (C) - 28200/2 024	G. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23		(Se at No- 18)
45 2	107958/2 024	24.12.20 24	WP (C) - 32425/2 024	J. PRADHAN	C.O.	COURT NO. 14	Order Dtd. 2025-01- 31		(Se at No- 18)
45 3	107959/2 024	24.12.20 24	WP (C) - 32493/2 024	S. K. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-01- 31		(Se at No- 18)
45 4	107960/2 024	24.12.20 24	ABLAPL- 11177/2 024	DK DAS	C.O.	COURT NO. 14	Order Dtd. 2024-12- 18		(Se at No- 18)
45 5	107961/2 024	24.12.20 24	ABLAPL- 14783/2 024	KAMALAKANTA NATH	C.O.	COURT NO. 14	Order Dtd. 2024-12- 24		(Se at No- 18)

456	107962/2024	24.12.2024	WP (C) - 32015/2024	D. SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-20		(Se at No-18)
457	107963/2024	24.12.2024	WP (C) - 32017/2024	D. SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-12-20		(Se at No-18)
458	107964/2024	24.12.2024	BLAPL-11547/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-18)
459	107965/2024	24.12.2024	WP (C) - 32605/2024	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-29		(Se at No-18)
460	107966/2024	24.12.2024	BLAPL-4142/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-18)
461	107967/2024	24.12.2024	BLAPL-12693/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-18)
462	107968/2024	24.12.2024	WP (C) - 7438/2024	R. HALDAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH -8	(Se at No-41)
463	107969/2024	24.12.2024	ABLAPL-13271/2024	S. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2024-12-23		(Se at No-41)
464	107970/2024	24.12.2024	WP (C) - 32612/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-02-24	WRIT BRANCH -6	(Se at No-25)
465	107971/2024	24.12.2024	ABLAPL-14765/2024	DEBASHREE PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-12-24		(Se at No-25)
466	107972/2024	24.12.2024	WP (C) - 25588/2017	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
467	107973/2024	24.12.2024	WP (C) - 23855/2024	J P KAR	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se at No-111)

468	107974/2024	24.12.2024	ABLAPL-14768/2024	DEBASHREE PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-24	BAIL-2	(Se at No-17)
469	107975/2024	24.12.2024	ABLAPL-14784/2024	DEBASHREE PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-24		(Se at No-17)
470	107977/2024	24.12.2024	BLAPL-12701/2024	PK SINGH	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-17)
471	107981/2024	24.12.2024	WP (C) - 31109/2024	J. P. KAR	C.O.	COURT NO. 25	Order Dtd. 2024-12-23		(Se at No-17)
472	107985/2024	24.12.2024	CRLMC-3907/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(Se at No-17)
473	107986/2024	24.12.2024	ABLAPL-13451/2024	JJ SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Se at No-17)
474	107988/2024	24.12.2024	ABLAPL-14720/2024	BD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Se at No-18)
475	107989/2024	24.12.2024	WP (C) - 32270/2024	S. MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-18)
476	107991/2024	24.12.2024	WP (C) - 32267/2024	S. MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Se at No-18)
477	107992/2024	24.12.2024	WP (C) - 32271/2024	S. MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	WRIT BRANCH -7	(Se at No-44)
478	107994/2024	24.12.2024	WP (C) - 31485/2024	H. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-02-07		(Se at No-44)
479	107995/2024	24.12.2024	BLAPL-12703/2024	MR ROURAY	C.O.	COURT NO. 23	Order Dtd. 2024-12-23	BAIL-1	(Se at No-13)
480	107996/2024	24.12.2024	ABLAPL-4205/2022	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2022-05-	BAIL-1	(Se at No-

							19		3)
48 1	107997/2 024	24.12.20 24	MACA- 445/201 9	B MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12- 23	MISC. APPEAL SEC.	(Se at No- 4)
48 2	107998/2 024	24.12.20 24	MACA- 475/201 8	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-12- 23	MISC. APPEAL SEC.	(Se at No- 1)
48 3	107999/2 024	24.12.20 24	MACA- 276/201 8	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-12- 23	MISC. APPEAL SEC.	(Se at No- 1)
48 4	108000/2 024	24.12.20 24	ABLAPL- 14749/2 024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01- 03		(Se at No- 1)
48 5	108001/2 024	24.12.20 24	MACA- 40/2022	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-12- 23	MISC. APPEAL SEC.	(Se at No- 7)
48 6	108002/2 024	24.12.20 24	BLAPL- 12233/2 024	S.CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2024-12- 09	BAIL-2	(Se at No- 11)
48 7	107404/2 024	24.12.20 24	TRPCRL- 113/202 4	RABINDRANATH BARIK	GENER AL		Order Dtd. 2024-12- 19		(Se at No- 11)
48 8	107407/2 024	24.12.20 24	WP (C) - 28035/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 17		(Se at No- 11)
48 9	107408/2 024	24.12.20 24	WP (C) - 28039/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 17		(Se at No- 11)
49 0	107409/2 024	24.12.20 24	MACA- 1247/20 14	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 17	MISC. APPEAL SEC.	(Se at No- 4)
49 1	107410/2 024	24.12.20 24	LAA- 39/2006	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 17	FIRST APPEAL	(Se at No- 4)
49 2	107411/2 024	24.12.20 24	LAA- 36/2010	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 18	FIRST APPEAL	(Se at No- 7)
49 3	107413/2 024	24.12.20 24	WP (C) - 28101/2	MANOJ KUMAR RANA	GENER AL		Order Dtd.		(Se at

			011				2011-12-23		No-7)
494	107414/2024	24.12.2024	WP (C) - 19951/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH -5	(Se at No-22)
495	107415/2024	24.12.2024	WP (C) - 32433/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-111)
496	107447/2024	24.12.2024	WP (C) - 9/2005	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2006-03-07		(Se at No-111)
497	107488/2024	24.12.2024	ABLAPL-11312/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-12-18		(Se at No-111)
498	107494/2024	24.12.2024	ABLAPL-13999/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-12-12		(Se at No-111)
499	107501/2024	24.12.2024	BLAPL-8024/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-12-23		(Se at No-111)
500	107506/2024	24.12.2024	ABLAPL-12510/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-12-23		(Se at No-111)
501	107515/2024	24.12.2024	WP (C) - 30151/2020	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2024-11-08	WRIT BRANCH -2	(Se at No-7)
502	107535/2024	24.12.2024	ABLAPL-14523/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-12-20	BAIL-2	(Se at No-11)
503	107638/2024	24.12.2024	ABLAPL-12510/2024	SAROJ KUMAR MOHANTY	GENERAL		Order Dtd. 2024-12-23		(Se at No-11)
504	107651/2024	24.12.2024	WP (C) - 39642/2023	PRASANTA KUMAR PATRI	GENERAL		Entire Order	WRIT BRANCH -6	(Se at No-

									26)
505	107654/2024	24.12.2024	ABLAPL-14708/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-23		(Seat No-26)
506	107657/2024	24.12.2024	TRPCRL-79/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2024-12-23		(Seat No-26)
507	107660/2024	24.12.2024	WP (C) - 4477/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH -6	(Seat No-25)
508	107663/2024	24.12.2024	WP (C) - 31676/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH -7	(Seat No-48)
509	107667/2024	24.12.2024	WP (C) - 66/2024	JAYADEV BHOI	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
510	107669/2024	24.12.2024	CRLMC-2761/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-12-23		(Seat No-116)
511	107672/2024	24.12.2024	ABLAPL-14692/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-12-23		(Seat No-116)
512	107674/2024	24.12.2024	ABLAPL-14731/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-23		(Seat No-116)
513	107679/2024	24.12.2024	ABLAPL-11206/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-12-20		(Seat No-116)
514	107680/2024	24.12.2024	ABLAPL-14646/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-23	BAIL-2	(Seat No-10)
515	107704/2024	24.12.2024	BLAPL-12812/2024	CLARA D SOUZA	GENERAL		Order Dtd. 2024-12-23		(Seat No-10)

516	107707/2024	24.12.2024	ABLAPL-14432/2024	JAMBESWAR UDAYASINGH	GENERAL		Judgement Dtd. 2024-12-18		(Seat No-10)
517	107712/2024	24.12.2024	ABLAPL-4311/2024	TASBIR KHOSLA	GENERAL		Order Dtd. 2024-05-07		(Seat No-10)
518	107717/2024	24.12.2024	ABLAPL-12703/2024	TASBIR KHOSLA	GENERAL		Order Dtd. 2024-11-18		(Seat No-10)
519	107752/2024	24.12.2024	BLAPL-12708/2024	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2024-12-23	BAIL-1	(Seat No-4)
520	107753/2024	24.12.2024	WP (C) - 13159/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-11	WRIT BRANCH -1	(Seat No-2)
521	107756/2024	24.12.2024	WP (C) - 24545/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-2)
522	107760/2024	24.12.2024	WP (C) - 13159/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-11	WRIT BRANCH -1	(Seat No-2)
523	107820/2024	24.12.2024	WP (C) - 32411/2024	MANAS PATI	GENERAL		Order Dtd. 2024-12-24		(Seat No-2)
524	107824/2024	24.12.2024	BLAPL-12487/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-12-24		(Seat No-2)
525	107831/2024	24.12.2024	ABLAPL-14874/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-12-24		(Seat No-2)
526	107837/2024	24.12.2024	ABLAPL-14752/2024	SANKAR PADHI	GENERAL		Order Dtd. 2024-12-23		(Seat No-2)
527	107840/2024	24.12.2024	BLAPL-12774/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-23	BAIL-1	(Seat No-6)
528	107844/2024	24.12.2024	WP (C) - 22749/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-12-		(Seat No-

							24		6)
529	107848/2024	24.12.2024	BLAPL-12768/2024	NARAYAN PRASAD MOHANTY	GENERAL		Order Dtd. 2024-12-23		(Seat No-6)
530	107853/2024	24.12.2024	ABLAPL-14731/2024	SURENDRA BEHERA	GENERAL		Order Dtd. 2024-12-23		(Seat No-6)
531	107856/2024	24.12.2024	CRLA-704/2023	RINKU NAYAK	GENERAL		Order Dtd. 2024-12-23	CRIMINAL APPEAL	(Seat No-9)
532	107881/2024	24.12.2024	BLAPL-10435/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-12-18	BAIL-2	(Seat No-10)
533	107903/2024	24.12.2024	WP (C) - 24685/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05		(Seat No-10)
534	107911/2024	24.12.2024	WP (C) - 29489/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-07		(Seat No-10)
535	107918/2024	24.12.2024	WP (C) - 10420/2021	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -4	(Seat No-19)
536	107921/2024	24.12.2024	WP (C) - 10197/2021	B K DAS	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -1	(Seat No-3)
537	107923/2024	24.12.2024	WP (C) - 29634/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-04		(Seat No-3)
538	107930/2024	24.12.2024	WP (C) - 28228/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-11-20		(Seat No-3)
539	107976/2024	24.12.2024	WP (C) - 10195/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-05	WRIT BRANCH -5	(Seat No-32)
540	107978/2024	24.12.2024	WP (C) - 29492/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-07		(Seat No-32)
541	107979/2024	24.12.2024	WP (C) - 29481/2024	DEBENDRA BEHERA	GENERAL		Order Dtd.		(Seat

			024				2024-12-07		No-32)
54 2	107980/2 024	24.12.20 24	WP (C) - 29440/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024-12- 07		(Se at No- 32)
54 3	107982/2 024	24.12.20 24	ABLAPL- 8936/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-12- 23		(Se at No- 32)
54 4	107983/2 024	24.12.20 24	BLAPL- 10159/2 024	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-12- 24		(Se at No- 32)
54 5	107984/2 024	24.12.20 24	ABLAPL- 14801/2 024	DILLIP KUMAR NANDA	GENER AL		Order Dtd. 2024-12- 24		(Se at No- 32)
54 6	107987/2 024	24.12.20 24	BLAPL- 10159/2 024	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-12- 24		(Se at No- 32)
54 7	107990/2 024	24.12.20 24	ABLAPL- 8936/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-12- 23		(Se at No- 32)
54 8	107993/2 024	24.12.20 24	ABLAPL- 12363/2 024	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024-12- 23	BAIL-2	(Se at No- 18)
54 9	107449/2 024	24.12.20 24	BLAPL- 878/202 4	N K SATAPATHY	GENER AL				(Se at No- 18)
55 0	107489/2 024	24.12.20 24	CRLREV- 806/200 5	C JENA	GENER AL				(Se at No- 18)
55 1	107492/2 024	24.12.20 24	ABLAPL- 6503/20 22	UMESH	GENER AL			CRIMIN AL MISC	(Se at No- 14)
55 2	107497/2 024	24.12.20 24	CRLREV- 192/201 3	S K NAYAK	GENER AL			CRIMIN AL REVISI ON	(Se at No- 5)
55 3	107500/2 024	24.12.20 24	CRLREV- 193/201 3	S K NAYAK	GENER AL			CRIMIN AL REVISI ON	(Se at No- 5)
55	107503/2	24.12.20	WP (C) -	M K PATI	GENER			WRIT	(Se

4	024	24	43100/2023		AL			BRANCH-3	at No-28)
555	107507/2024	24.12.2024	WP (C) - 32114/2024	P K SWAIN	GENERAL				(Se at No-28)
556	107510/2024	24.12.2024	WP (C) - 25562/2024	P K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
557	107525/2024	24.12.2024	WP (C) - 31461/2024	P K SWAIN	GENERAL				(Se at No-115)
558	107528/2024	24.12.2024	OJC-18148/1998	M BEHERA	GENERAL				(Se at No-115)
559	107529/2024	24.12.2024	OJC-1868/1993	P K MISHRA	GENERAL				(Se at No-115)
560	107532/2024	24.12.2024	TRPCRL-88/2024	K C NAYAK	GENERAL				(Se at No-115)
561	107534/2024	24.12.2024	WP (C) - 27593/2024	B MALLICK	GENERAL				(Se at No-115)
562	107536/2024	24.12.2024	FAO-187/2023	B MALLICK	GENERAL			MISC. APPEAL SEC.	(Se at No-2)
563	107537/2024	24.12.2024	WP (C) - 1340/2015	D K BEHERA	GENERAL			WRIT BRANCH -10	(Se at No-60)
564	107538/2024	24.12.2024	CMP-481/2023	J M BEHERA	GENERAL			WRIT BRANCH -1	(Se at No-4)
565	107540/2024	24.12.2024	WP (C) - 9419/20	M BEHERA	GENERAL			WRIT BRANCH	(Se at

			22					(DIVISION BENCH-1)	No-102)
566	107544/2024	24.12.2024	WP(C)-27980/2021	M BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
567	107550/2024	24.12.2024	WP(C)-459/2016	M NAYAK	GENERAL			WRIT BRANCH-2	(Seat No-45)
568	107558/2024	24.12.2024	CRLMC-1039/2008	A P RATH	GENERAL				(Seat No-45)
569	107560/2024	24.12.2024	BLAPL-11013/2024	A K SWAIN	GENERAL				(Seat No-45)
570	107563/2024	24.12.2024	TRPCRL-104/2024	H SUNDARA	GENERAL				(Seat No-45)
571	107566/2024	24.12.2024	OJC-11501/1998	P K MOHANTY	GENERAL				(Seat No-45)
572	107569/2024	24.12.2024	CRREV-393/1998	A SUNDARAY	GENERAL			CRIMINAL REVISION	(Seat No-3)
573	107572/2024	24.12.2024	CRLA-681/2019	R R SAHOO	GENERAL			CRIMINAL APPEAL	(Seat No-6)
574	107600/2024	24.12.2024	WA-198/2018	B DAS	GENERAL			WRIT APPEAL	(Seat No-6)
575	107603/2024	24.12.2024	CONTR-3/2023	K K KHUNTIA	GENERAL			CONTEMPT	(Seat No-2)
576	107606/2024	24.12.2024	FAO-120/2024	S JENA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
57	107610/2	24.12.20	RVWPET-	G C BARIK	GENERAL				(Se

7	024	24	86/2018		AL				at No-9)
578	107611/2024	24.12.2024	FA-19/1952	B D MOHANTY	GENERAL				(Se at No-9)
579	107614/2024	24.12.2024	WP (C) - 5294/2018	G C BARIK	GENERAL				(Se at No-9)
580	107616/2024	24.12.2024	OJC-10604/1997	B K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
581	107618/2024	24.12.2024	WPC (OAC) - 1128/2017	J C BARAL	GENERAL			OA Branch	(Se at No-1)
582	107621/2024	24.12.2024	CRIMC-2698/2022	B DAS	GENERAL			CRIMINAL MISC	(Se at No-1)
583	107624/2024	24.12.2024	WP (C) - 11051/2024	S C NAYAK	GENERAL			WRIT BRANCH -1	(Se at No-3)
584	107625/2024	24.12.2024	WP (C) - 17336/2006	B K MISHRA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
585	107627/2024	24.12.2024	WP (C) - 18577/2019	B K MISHRA	GENERAL			WRIT BRANCH -4	(Se at No-46)
586	107628/2024	24.12.2024	WP (C) - 30229/2024	B R SENAPATI	GENERAL			WRIT BRANCH -8	(Se at No-43)
587	107631/2024	24.12.2024	FAO-538/2012	B K MISHRA	GENERAL			MISC. APPEAL SEC.	(Se at No-8)
588	107633/2024	24.12.2024	BLAPL-3984/2024	M ALI	GENERAL				(Se at No-8)
58	107636/2	24.12.2024	WP (C) -	D K MOHANTY	GENERAL			WRIT	(Se

9	024	24	1936/20 22		AL			BRANCH -8	at No- 42)
59 0	107640/2 024	24.12.20 24	WP (C) - 1955/20 22	D K MOHANTY	GENER AL			WRIT BRANCH -8	(Se at No- 42)
59 1	107641/2 024	24.12.20 24	WP (C) - 1928/20 22	D K MOHANTY	GENER AL			WRIT BRANCH -8	(Se at No- 42)
59 2	107643/2 024	24.12.20 24	WP (C) - 1930/20 22	D K MOHANTY	GENER AL			WRIT BRANCH -8	(Se at No- 42)
59 3	107644/2 024	24.12.20 24	WP (C) - 1934/20 22	D K MOHANTY	GENER AL			WRIT BRANCH -8	(Se at No- 42)
59 4	107645/2 024	24.12.20 24	WP (C) - 1958/20 22	D K MOHANTY	GENER AL			WRIT BRANCH -8	(Se at No- 42)
59 5	107646/2 024	24.12.20 24	WP (C) - 38486/2 021	D K MOHANTY	GENER AL			WRIT BRANCH -7	(Se at No- 18)
59 6	107647/2 024	24.12.20 24	WP (C) - 38487/2 021	D K MOHANTY	GENER AL			WRIT BRANCH -7	(Se at No- 18)
59 7	107648/2 024	24.12.20 24	CRLMC- 3194/20 23	S DASH	GENER AL			CRIMIN AL MISC	(Se at No- 5)
59 8	107649/2 024	24.12.20 24	WP (C) - 11687/2 016	L D SAHOO	GENER AL			WRIT BRANCH -5	(Se at No- 22)
59 9	107650/2 024	24.12.20 24	FAO- 178/200 9	B C SAHU	GENER AL			MISC. APPEAL SEC.	(Se at No- 5)
60 0	107652/2 024	24.12.20 24	CRLMA- 196/202 4	B K DAS	GENER AL				(Se at No- 5)
60 1	107655/2 024	24.12.20 24	WP (C) - 13823/2 016	N C SINHA	GENER AL			WRIT BRANCH -1	(Se at No- 30)

602	107656/2024	24.12.2024	ABLAPL-8283/2024	M N MOHANTY	GENERAL				(Se at No-30)
603	107658/2024	24.12.2024	ABLAPL-14290/2024	M K PANI	GENERAL			BAIL-2	(Se at No-8)
604	107659/2024	24.12.2024	ABLAPL-14651/2024	M K PANI	GENERAL			BAIL-1	(Se at No-3)
605	107662/2024	24.12.2024	MACA-570/2024	LAKHMIDHAR	GENERAL			MISC. APPEAL SEC.	(Se at No-1)
606	107665/2024	24.12.2024	CMP-269/2024	I PANDA	GENERAL			WRIT BRANCH -8	(Se at No-39)
607	107671/2024	24.12.2024	ABLAPL-14665/2024	M K PANI	GENERAL				(Se at No-39)
608	107738/2024	24.12.2024	ABLAPL-11382/2024	PK MISHRA	GENERAL		Order Dtd. 2024-12-20	BAIL-2	(Se at No-8)
609	107775/2024	24.12.2024	CMP-1281/2024	A.MOHANTY	GENERAL		Order Dtd. 2024-12-23		(Se at No-8)
610	107797/2024	24.12.2024	CMAPL-444/2024	M.N.MOHANTY	GENERAL		Order Dtd. 2024-12-23		(Se at No-8)
611	107806/2024	24.12.2024	WP (C) - 18774/2021	K.C.PANDA	GENERAL		Order Dtd. 2023-03-13	WRIT BRANCH (DIVISION BENCH)	(Se at No-101)
612	107846/2024	24.12.2024	WP (C) - 30520/2023	U P BAG	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH -1	(Se at No-3)
613	107871/2024	24.12.2024	WP (C) - 30118/2024	U CHHOTRAY	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)

61 4	107901/2 024	24.12.20 24	BLAPL- 12890/2 024	AK MISHRA	GENER AL		Order Dtd. 2024-12- 24	BAIL-1	(Se at No- 15)
61 5	107905/2 024	24.12.20 24	WP(C)- 27443/2 022	S K SAHU	GENER AL			WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 121)

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